

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-109

IB-657/ND/2021
New IA/5258/2022

IN THE MATTER OF:

Manish Aneja & Ors.

....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 01.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

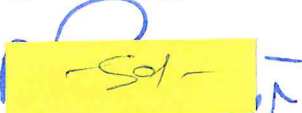
For the Applicant : Mr. Anjaneya Mishra, Sahil & Nidish Gupta, Advs. in
New IA/5258/2022

For the Respondent :

ORDER

New IA/5258/2022:-

Issue notice upon the Respondents by all modes including their Email-ID. Affidavit of service be filed within a week from today. List the matter on **11.11.2022.**


(RAHUL BHATNAGAR)
MEMBER (T)


(JUSTICE TELAPROLU RAJANI)
MEMBER (J)